

C.A.T. Bench, Jaipur

Date of Order	Orders
17.5.2022 copy sent to applicant note 1611 dated 6.6.02 <i>[Signature]</i> 24/5/22	Mr. Ved Prakash, Counsel for the applicant. Mr. P.C. Sharma, Proxy Counsel for Mr. Sanjay Pareek, Counsel for the respondents. Learned Counsel for the applicant states that the appeal of the applicant has been decided and, therefore, he seeks to withdraw the OA. In view of the submissions made before us, OA is dismissed as withdrawn. However, the applicant shall be at liberty to file a fresh OA, if he so advised/he is still aggrieved by the decision of the appeal. <i>[Signature]</i> (J.K. Kaushik) M(S) <i>[Signature]</i> (M.P. Singh) M(A)